NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1242/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES:

Unique Vastu Rachana Pvt. Ltd.

V/s.

Univastu India Pvt .Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
20	Rohan Barg	ar Adr. for Petitioner	Margan.
	Prachi Josh	: Adu for Respondent	30

Date taken by Consent DER LT/MB/MAH/2017 19H Deumber, 2017

CP 1242/I&BC/NCLT/MB/MAH/2017

By consent adjourned to 19.12.2017

Sd/-

M.K. SHRAWAT Member (Judicial)

Date: 04.12.2017